

†[Common market with neighbouring countries]

325. SHRI JAGDISH JOSHI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of India have formulated any scheme for setting up a common market for India, Pakistan, Bangladesh, Nepal, Afghanistan and Ceylon in the Indian sub-continent; and

(b) if so, whether such a common market is likely to be beneficial to the economic interests of the above mentioned countries?]

वाणिज्य मंत्रालय में उपमन्त्री (श्री ए० सी० जार्ज) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.]

Arrears of Income-tax above Rs. One Lakh against firms in Maharashtra

326. SHRI D. S. PATIL: Will the Minister of FINANCE be pleased to state:

(a) the names of the firms in Maharashtra whose income-tax arrears exceed rupees one lakh; and

(b) the steps being taken against those firms to recover the amount in arrears?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) The requisite information as on 31-3-74 is being collected and will be laid on the Table of the House as early as possible.

Big business houses in fishery industry

327. SHRI K. CHANDRASEKHARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any report or recommendation from the Marine Products Export Development Authority in the matter of the entry of big

business houses into the fishery industry in Kerala; if so what are the details of such recommendations; and

(b) what action has been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Export of non-specified variety of froglegs

328. SHRI K. CHANDRASEKHARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any report from the Marine Products Exports Development Authority in the matter of export from Kerala, particularly to the United States, of frozen froglegs of non-specified variety; and

(b) if so, what action has been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) In regard to froglegs exported from India after preshipment inspection and rejected in United States of America by the Food and Drugs Administration the Marine Products Export Development Authority has requested the Government to send a technical team to study the situation.

(b) The Government have deputed the Joint Director, Marine Products Export Development Authority, Cochin to go to USA to study this matter in detail.

Financing of fishing vessels

329. SHRI K. CHANDRASEKHARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any report from the Marine Products Export Development Authority in the matter of defects in the present procedure in financing the purchase of deep-sea fishing vessels including trawlers; and

(b) if so what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.